

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
	22.06.2021		<p>CRLR No. 144 of 2020  <b><u>Hon'ble Raghvendra Singh Chauhan, C.J.</u></b>  <b><u>Hon'ble Alok Kumar Verma, J.</u></b></p> <p>Mr. Aditya Singh, learned counsel for the revisionist.</p> <p>Mr. J.S. Virk, learned Deputy Advocate General for the State.</p> <p>The amendment application (IA No.8238 of 2021) is allowed.</p> <p>Mr. Aditya Singh, the learned counsel for the revisionist, submits that the revisionist is serving his sentence in the Children's Home at Haridwar. However, as the revisionist is keen to continue his education, he would like to pursue his education by doing Bachelor of Arts (B.A.) from the Lovely Profession University, Punjab.</p> <p>According to Mr. Aditya Singh, the learned counsel for the revisionist, the examinations commence from 28.06.2021. Therefore, he seeks the relief from this Court that the respondent-State should be directed to make all the arrangements for the revisionist to appear in the examinations online from the Children's Home at Haridwar.</p> <p>Considering the fact that under Article 21 of the</p>

		<p>Constitution of India, the Right to Education is a part of the Right to Life, this Court directs the respondent-State to make all the arrangements for the appellant to appear in his examinations scheduled to commence from 28.06.2021, and to continue the arrangements till the examinations are over. The arrangements shall be made at Children's Home at Haridwar.</p> <p>The Superintendent of the Children's Home, Haridwar is further directed to ensure that the revisionist is allowed to take tuition course online in accordance with the schedule of the tuition classes.</p> <p>Miscellaneous application (IA No. 8235 of 2021) is disposed of.</p> <p>Let a certified copy of this order is issued to the learned counsel for the parties, today itself, on payment of the prescribed charges.</p> <p><b>(Alok Kumar Verma, J.)(Raghvendra Singh Chauhan, C.J.)</b> <b>22.06.2021</b> <b>22.06.2021</b></p> <p>NISHANT</p>
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